

the interests of labour, five members shall represent the interests of consumers and the other three members shall represent such other interest as in the opinion of the Central Government ought to be represented on the Board.

Black Money

2865. SHRI K. LAKKAPPA:

SHRI H. N. NANJE
GOWDA:

Will the Minister of FINANCE be pleased to state:

(a) whether it is true that Government has failed to find out any solution for the problem of black money in the country; and

(b) if so, the steps taken by Government to eradicate black money from the industrialists and big business houses?

THE MINISTER OF STATE IN
THE MINISTRY OF FINANCE
(SHRI SAWAI SINGH SISODIA):

(a) and (b) The fight against black money is a continuous one and no single strategy can be a substitute for sustained and vigorous efforts to prevent the growth of black money. The Government have been taking a number of legislative measures from time to time to check the generation of black money. The legislative measures have been reinforced by steps to strengthen the administrative and investigating machinery. As and when need arises the Government will also take further steps in these directions to meet specific challenges.

Consignments of ready-made garments held up in Greece

2866. SHRI G. Y. KRISHNAN:
Will the Minister of COMMERCE be pleased to state:

(a) whether Government's attention has been drawn to the news-item in

'Financial Express' dated 4th July, 1981 that Greece has held up consignments of ready-made garments worth over Rs. 1.74 lakhs from India; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN
THE MINISTRY OF COMMERCE
(SHRI KHURSHED ALAM KHAN):

(a) Yes, Sir.

(b) Following the accession of Greece to the European Economic Community with effect from 1-1-1981, a protocol of extension of Indo-EEC Textile Agreement was signed with EEC by India. India took over the licensing of textile exports to Greece, with effect from 1-5-1981, which were hitherto subject to import control by that country.

Despite its accession to EEC and India's taking over of the export licensing from 1-5-1981, Greece is taking time to orient itself to the new arrangement and has instead been following the pre-accession procedure. Some consignments of readymade garments were reported to be held up at Greek port mainly due to non-familiarity of the Greek Customs with the new procedures as outlined in the Indo-EEC Textile Agreement. Government has taken up this matter with EEC and Greek authorities to clear the held up consignments in terms of the protocol extending the Indo-EEC agreement to Greece.

Uniformity in Pay Scales of Public Sector Employees

2867. SHRI N. E. HORO: Will the Minister of FINANCE be pleased to state:

(a) whether Government are keen to bring about uniformity in pay scales of employees of all the public sector production and service units; and

(b) if so, the details regarding the steps taken by Government to do away with the disparities in the pay scales of various organisations?